

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:765

ANSWERED ON:19.03.2012

NATIONAL PERMIT FEE

Das Shri Ram Sundar;Kataria Shri Lal Chand;Singh Shri Uday Pratap

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether there has been a decline in the revenue of the State Governments subsequent to the implementation of the new National Permit Scheme;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Government proposes to hike the consolidated fee for National Permit;
- (d) if so, the details of the proposals in this regard;
- (e) whether the Government has held consultations with various agencies also in this regard; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) Yes, Sir. Decline in the revenue collection of 19 State Governments / Union Territories in their National Permit Account was noticed after implementation of new National Permit Scheme w.e.f. 08.05.2010, in comparison to the revenue collection by States under the Composite Fee on National Permit in the old scheme. After noticing the declining trend, it was decided to review the annual Consolidated Fee under the New National Permit Scheme.

(c) to (f) The issue regarding enhancement of Consolidated Fee for National Permit was discussed in the meeting of Transport Development Council held on 13.02.2012 and it was decided in consultation with State Governments / Union Territories and other stake holders to enhance the fee of National Permit from Rs.15,000/- to Rs.16,500/- per annum per truck.